

HIGH COURT OF MADHYA PRADESH, JABALPUR

MEMO

No. 403 /Confdl./2015
II-15-12/2000 (Pt.-11)

Dated 22nd April, 2015

To,

The In-charge Registrar (Administration),
National Judicial Academy,
Bhadbhada Road, Suraj Nagar,
BHOPAL - 462 044.

Sub:- Two days 'Juvenile Justice Conference' to be held in collaboration with the National Commission for the Protection of Child Rights on 27th - 28th May, 2015 at NJA, Bhopal.

Ref.:- Your letter No.NJA/Regr/SE/2015/1351, dated 27.03.2015.

In connection with the subject and reference cited above, I am to state that following 4 Principal Magistrates of Juvenile Justice Board have been nominated to participate in the two days '**Juvenile Justice Conference**' to be held in collaboration with the National Commission for the Protection of Child Rights on **27th - 28th May, 2015 at National Judicial Academy, Bhopal** :

1. Smt. Priya Sharma, ICJ-I & CJM, Shivpuri.
2. Shri Awadhesh Kumar (Gupta), III CJ-I & ACJM, Sagar.
3. Smt. Sangeeta Yadav, III CJ-I, Chhatarpur.
4. Shri Sunil Ahirwar, II CJ-II, Mandla.

I am further to state that, for nomination of Members of Juvenile Justice Board a separate request has been made by the M.P. State Judicial Academy, High Court of M.P., Jabalpur to the Director, Directorate of Women Empowerment, Women and Child Welfare Department, Bhopal, in this behalf. Copy of the communication is enclosed, herewith, for information.

Encl. : As above.


REGISTRAR GENERAL

Endt. No. 404 /Confdl. /2015
II-15-12-2000 (Part-11)

Dated 22nd April, 2015

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.(A)

1. Smt. Priya Sharma, ICJ-I & CJM, Shivpuri.
2. Shri Awadhesh Kumar (Gupta), III CJ-I & ACJM, Sagar.
3. Smt. Sangeeta Yadav, III CJ-I, Chhatarpur.
4. Shri Sunil Ahirwar, II CJ-II, Mandla.

For information and compliance.

- o After attending the conference, the participants are requested to intimate the Registry about their participation in the conference.
- o The participants are requested to bring their Laptop with them during the conference.
- o The participants are requested to intimate their travel plans, by fax to NJA, Bhopal (Fax NO.- 0755 – 2696904 / 2432587) so that necessary arrangement may be made for their stay and transportation from Railways Station.
- o Information regarding arrangements made by NJA would be uploaded on NJA website (www.nja.gov.in)

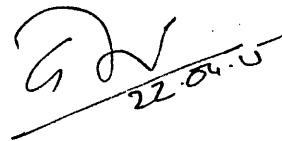
(B) Participants are further directed to send comments/suggestions regarding experience of conference to the Director, MPSJA, Jabalpur.

(C) The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this conference. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.

3. The District & Sessions Judge, Shivpuri / Sagar/ Chhatarpur / Mandla for information and necessary action.

You are further requested to send confirmation of receiving of this communication immediately, by fax.

4. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various courses.


22.04.05

(VED PRAKASH)
REGISTRAR GENERAL

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF MADHYA PRADESH, JABALPUR
Old SAT Building, Beoharbagh, Jabalpur (M.P.) - 482 007**

Ph. No. 0761-2626945, Telefax - 2628679, E-mail: mpjotri@gmail.com

S.No. 93...../MPSJA/2015

Jabalpur dated 21.04.2015

To

**The Director,
Directorate of Women Empowerment,
Women and Child Welfare Department,
Block-2, 4th Floor,
Pariyavas Bhawan
Arera Hills,
BHOPAL.**

Sub: Regarding nomination of non Judicial Members of Juvenile Justice Board for *Two days Juvenile Justice Conference at National Judicial Academy, Bhopal.*

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On the subject cited above, it is submitted that National Judicial Academy, Bhopal is going to organize *Two Day Juvenile Justice Conference in collaboration with the National Commission for the Protection of Child Rights on 27th & 28th May, 2015* at National Judicial Academy, Bhopal, in which Principal Magistrates of Juvenile Justice Board & Members of Juvenile Justice Board from different districts will participate. A Copy of the PUD which is a letter No. NJA/Regr/SE/2015/135, dated 27.03.2015 received from Prof. S. P. Srivastava, I/c Registrar (Admn) National Judicial Academy, Bhopal is enclosed herewith for your perusal.

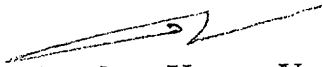
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Therefore, you are requested to nominate at your earliest four non Judicial Members of Juvenile Justice Board other than Juvenile Justice Boards of Shivpuri, Sagar, Chhatarpur & Mandla Districts (as from these districts Principal Magistrates of Juvenile Justice Board have been nominated) to participant in *Two Day Juvenile Justice Conference in collaboration with the National Commission for the Protection of Child Rights on 27th & 28th May, 2015* at National Judicial Academy, Bhopal.

It is also requested to direct the nominated members to attend the Conference positively.

Encl: As above.

With regards,


(Pradeep Kumar Vyas)
Director-In Charge

ok 21.04.2015

Encl: No 96/MPJJA/2015

21.04.2015

Copy To: Shri Harish Khare, Dy. Director, Women and Child Welfare Department, Bhopal.


(Pradeep Kumar Vyas)
Director-In Charge

21.04.2015

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